

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI

Policy Circular No.57(RE-99)/97-02,Dated : 24-02-2000.

To

1. ALL LICENSING AUTHORITIES.

(By Name)

2. ALL CUSTOMS AUTHORITIES.

3. ALL EPCs/COMMODITY BOARDS.

4. ALL CHAMBERS OF COMMERCE AND INDUSTRIES/ASSOCIATIONS.

Subject:-Classification of various Products under ITC(HS) Classifications of Exports & Imports Items (1997-2002) - Clarifications regarding.

The Directorate General of Foreign Trade has been receiving representations from various quarters seeking clarifications as regards the Classification of certain specific items under the ITC(HS) Classifications of Exports and Imports Items, 1997-2002. Such requests made in terms of para 4.13 of the policy for issue of appropriate clarifications etc. have been examined and based on the decision(s) arrived at by the committee set up for this purpose, the applicant have been suitably advised about the appropriate classification of such items under the ITC(HS) Exim Code. A list of the items, where clarifications were given, is given below for information of all concerned.

Sl. No.	Item Description	Exim under Code Which Classified	Remarks
1.	Orimulsion	271490.02	The item is basically Bitumen emulsion since it contains 70% Natural Bitumen, 30% Water & 02% Surfactant/dispersing agent.
2.	(i)Deodorizer Solution (concentrate) (ii) Deodoriser Solution (Ready to use Cartridges)	330790.09	As prepared room deodoriser.
3.	Hot Melt Pressure Sensitive Prepared Glue.	(i)350610.00 (ii) 35069909.90	(i)When not exceeding a net weight of 1 kg.

			(ii)When otherwise beyond 1 kg.
4.	Detection Kits (Drugs & Alcohol)	382200.09	
5.	Tear Tape.	39191000.90	
6.	Semi precious stone like citrine amethyst etc.	710310.19	
7.	Fire Extinguishing Systems	842410.00	
8.	"Industrial Odor Control System (Industrial Deodorizing System)" consisting of Dispensing Equipment (machine unit/spray unit, Pump Spray Unit).	842489.09	
9.	Bose Wave Radio CD.	85203909.90	
10.	Bose Wave Radio.	852731.00	
11.	Smoke Detection Unit	85311000.20	Clarification earlier given vide P.C.No.36 dt. 06-10-99 (Sl.No.19) under Exim Code No.847989.08 revised & stands withdrawn.
12.	Audio and Visual Monitor	853180.00	
13.	Infra-red Motion Detector Light.	853180.00	
14.	Booster Amplifier required for V-Sat Equipment.	85438909.90	
15.	Gun & Pistols used for Tranquilizing/Immobilizing Wild Animals.	930400.00	
16.	Cool Zone Inflatable Cooling Tent & Cool Zone Inflatable Pavilion.	94060009.90	
17.	Empty Vegetable Capsules (non-gelatine).	960200.02	

This issues with the approval of Director General of Foreign Trade.

Yours faithfully,
(L.B.SINGHAL)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE